As per information provided by Department for Promotion of Industry and Internal Trade (DPIIT), Project Monitoring Invest India Cell (PMIC) is an institutional mechanism for resolving a variety of issues with a view to fast tracking the approvals for setting up and expeditions commissioning of large public, private and public-private partnership (PPP) Projects. At present, PMIC is functioning under the administrative control of Department for Promotion of Industry and Internal Trade (DPIIT). Any investor having issues delaying or likely to delay the execution of a project can raise them on the PMIC portal (e-suvidha) for taking up with the concerned authority in the Central and State Governments.

(c) No such data is available in the Ministry of Corporate Affairs.

Debarring auditors from auditing

1107. SHRI K.R. ARJUNAN: Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is considering to debar certain auditors from auditing for five years;
 - (b) if so, the details thereof;
- (c) whether it is also a fact that Government has found certain audit firms involved in corrupt practices; and
 - (d) if so, the details thereof?

THE MINISTER OF CORPORATE AFFAIRS (SHRIMATI NIRMALA SITHARAMAN): (a) to (d) A petition under Section 140(5) of the Companies Act, 2013 was filed by Union of India, through the Regional Director, Western Region before the Hon'ble National Company Law Tribunal (NCLT), Mumbai Bench against the Auditor Mukesh Maniklal Choksi of the company Zen Shaving Limited and the said bench has debarred him for a period of 5 years *vide* order dated 06.02.2019. The appeal against the impugned order is pending before the National Company Law Appellate Tribunal (NCLAT), New Delhi. Another petition under the said section has also been filed by Union of India, through the Regional Director, Western Region against the Deloitte Haskins and Sells LLP and others of the company Infrastructure Leasing And Financial Services Ltd. Further, petition under the said Section is being filed by Union of India, through Registrar of Companies, Pune against the Auditor Dattaray Maruti Khune of the company Netwealth Agrotech India Limited.